

(b) whether the Corporation was obliged increasingly to restrict the grant of fresh loans even to projects enjoying relatively high national priority;

(c) whether the Corporation has to insist on the promoters to exercise greater financial discipline by increasing their own contribution towards the cost of projects and by deferring or phasing their schemes; and

(d) whether Government propose to place adequate funds at the disposal of the Corporation for future years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) The operations of the Industrial Finance Corporation of India were limited to a certain extent during the year ended the 30th June, 1967 due to shortage of its resources.

(b) No, Sir.

(c) Yes, Sir. The Corporation advised promoters to exercise greater financial discipline by increasing their own contribution towards the cost of the projects and to defer and/or phase their non-essential Schemes.

(d) Government will endeavour to place at the disposal of the Corporation resources for its operations to the extent possible.

INTERNATIONAL MONETARY FUND TEAM'S VISIT TO INDIA

***232. SHRI MAYAVAN :
SHRI YASHPAL SINGH :**

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that an official team of the International Monetary Fund visited India during the last week of October, 1967;

(b) if so, the main purpose of their visit;

(c) the subjects discussed by them; and

(d) how far their visit has proved successful ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). In accordance with the Articles of the International Monetary Fund, annual consultations are held between the Fund and member countries that maintain exchange restrictions. Accordingly a Fund team held con-

sultations with the Government of India between 25th October and 9th November, 1967. Since these consultations were in the nature of an appraisal of the general economic situation in India during 1967, the question of the success or otherwise of the visit of the Team does not arise.

BUREAU OF PUBLIC ENTERPRISES

***233. SHRI VIRENDRAKUMAR SHAH :** Will the Minister of FINANCE be pleased to state :

(a) the role of the Bureau of Public Enterprises as defined by Government;

(b) whether the working of the Bureau is according to the norms prescribed and if so, how; and

(c) the decision taken by Government with regard to the location of the Bureau ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) The Bureau of Public Enterprises acts as a service, coordination and evaluation agency for the enterprises and the Ministries concerned with the enterprises.

(b) Yes, Sir. The Bureau of Public Enterprises has been organised into four Divisions, viz., Construction, Production, General Management and Finance. Each of these Divisions undertakes two types of functions, the first relating to coordination and assistance, as and when necessary, in the day-to-day affairs of the enterprises, and the second consisting of study of special problem areas, with a view to improving the productivity and profitability of the enterprises.

(c) The Bureau of Public Enterprises is now part of the Ministry of Finance. The Administrative Reforms Commission in their Report on "Public Sector Undertakings" has recommended the continuance of this arrangement.

EXPORT OF NAPHTHA AND MOTOR SPIRIT

***234. SHRI VASUDEVAN NAIR :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the phillips Petroleum Company, a partner in Cochin Refinery, has failed to export the surplus products like naphtha and motor spirit as stipulated in the agreement entered into with the Company; and